

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Council of Scientific and Industrial Research, New Delhi, for the year 1980-81.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-4184/82]

(4) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Bombay, for the 1979-80 along with audited accounts.

(5) A statement (Hindi and English versions) regarding (i) Review by the Government on the working of the Tata Institute of Fundamental Research, Bombay, for the year 1979-80 and (ii) reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-4185/82.]

REPORT OF AND REVIEW ON GRIH KALYAN KENDRA, NEW DELHI AND OF CENTRAL SERVICES CONTROL BOARD, NEW DELHI FOR 1980-81, NOTIFICATION UNDER CONSTITUTION, AND NOTIFICATIONS UNDER ALL-INDIA SERVICES ACT, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions):—

(ii) Annual Report of the Grih Kalyan Kendra, New Delhi, for the year 1980-81 along with Audited Accounts.

(ii) Review by the Government on the working of the Grih Kalyan Kendra, New Delhi, for the year 1980-81. [Placed in Library. See No. LT-4186/82]

(iii) Annual Report of the Central Civil Services Control Board New Delhi, for the year, 1980-81 along with Audited Accounts.

(iv) Review by the Government on the working of the Central Civil Services Control Board, New Delhi for the year, 1980-81. [Placed in Library. See No. LT-4187/82].

(2) A copy each of the following Notifications (Hindi and English versions) under article 320(5) of the Constitution:—

(i) G.S R. 480(E) published in Gazette of India dated the 29th May, 1982 containing Corrigendum to Notification No. G.S.R. 73 published in Gazette of India dated the 23rd January, 1982.

(ii) The Union Public Service Commission (Exemption from Consultation Second Amendment Regulations, 1982 published in Notification No. G.S.R. 481 in Gazette of India dated the 29th May, 1982. [Placed in Library. See No. LT-4188/82]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of All-India Service Act, 1951:—

(i) The Indian Forest Service (Fixation of Cadre Strength), Second Amendment Regulations, 1982, published in Notification No. G.S.R. 354(E) in Gazette of India dated the 26th April, 1982.

(ii) The Indian Forest Service (Pay) Second Amendment Rules, 1982, published in Notification No. G.S.R. 355(E) in Gazette of India dated the 26th April, 1982.

(iii) The Indian Forest Service (Fixation of Cadre Strength) Third Amendment Regulations, 1982, published in Notification No. G.S.R. 356 (E) in Gazette of India dated the 27th April, 1982.

(iv) The Indian Forest Service (Pay) Third Amendment Rules, 1982, published in Notification No. G.S.R. 357(E) in Gazette of India dated the 27th April, 1982.

(v) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 1982, published in Notification No. G.S.R. 419 in Gazette of India dated the 8th May, 1982.

(vi) The Indian Administrative Service (Pay) First Amendment Rules, 1982, published in Notification No. G.S.R. 420 in Gazette of India dated the 8th May, 1982.

(vii) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 1982, published in Notification No. G.S.R. 421 in Gazette of India dated the 8th May, 1982.

(viii) The Indian Administrative Service (Pay) Second Amendment Rules, 1982, published in Notification No. G.S.R. 422 in Gazette of India dated the 8th May, 1982.

(ix) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 1982, published in Notification No. G.S.R. 478 in Gazette of India dated the 29th May, 1982.

(x) The Indian Police Service (Pay) Second Amendment Rules, 1982, published in Notification No. G.S.R. 479 in Gazette of India dated the 29th May, 1982.

(xi) The Indian Forest Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1982, published in Notification No. G.S.R. 438 (E) in Gazette of India dated the 31st May, 1982.

(xii) The Indian Forest Service (Pay) Fourth Amendment Rules, 1982, published in Notification No. G.S.R. 439(E) in Gazette of India dated the 5th June, 1982.

(xiii) The Indian Administrative Service (Pay) Third Amendment Rules, 1982, published in Notification No. G.S.R. 510 in Gazette of India dated the 5th June, 1982.

(xiv) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1982, published in Notification No. G.S.R. 511 in Gazette of India dated the 5th June, 1982. [Placed in Library. See No. LT-4189/82]

(4) A copy of Notification No. 954/Special Cell/PHQ (Hindi and English versions) published in Delhi Gazette dated the 30th April, 1982 making certain amendments to the Regulations for keeping places of Public Entertainment in the Union Territory of Delhi, 1980, under sub-section (2) of section 148 of the Delhi Police Act, 1978. [Placed in Library. See No. LT-4190/82.]

(Interruption)

अध्यक्ष महोदय : भई डिस्कशन कर रहे हैं। डिस्कशन के लिए कर रहे हैं।

(व्यवधान)

Notification under Employees' Provident Funds and Miscellaneous Provisions Act, Annual Accounts etc. of Employees' Family Pension Scheme etc.

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): on Behalf of Shri Dharamvir, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:-

(i) The Employees' Provident Funds (Second Amendment) Scheme, 1982, published in Notification No. G.S.R. 393 in Gazette of India dated the 17th April 1982.

(ii) The Employees' Provident Funds (Third Amendment) Scheme, 1982, published in Notification No. G.S.R. 437 in Gazette of India dated the 8th May, 1982.

[Placed in Library. See No. LT-4191/82].

(2) A copy of the Annual Accounts (Hindi and English versions) of the Employees' Family Pension Scheme, 1971 for the year 1971-72 to 1980-81.